

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3434
ANSWERED ON:25.04.2012
FUNERALS AND PRAYERS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether Hindus living in certain Muslim countries are not permitted to conduct rites such as funerals and prayers in accordance with their religion;
- (b) if so, the names of such countries alongwith the details thereof;
- (c) whether the Government has raised this issue with the said countries; and
- (d) if so, the outcome thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a)to(d): Rules relating to death rituals are governed by the laws of the host countries. Whenever specific problems are brought to the notice of the Indian Missions/Posts abroad, they take up the matter with the local authorities.